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Ministry of Commerce & Industry  
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Department for Promotion of Industry and Internal Trade

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संख्या/No. : CGPDTM-11025(11)/2/2020-CGPO-Part(1)/ 214

दिनांक/Date: 17.03.2025

### Office Order

In partial modification of the Office Order No. CGPDTM-11025(11)/2/2020-CGPO-Part(1)/136 dated 05.03.2025, wherein Shri Sarfaraz-ur-Rehman, Deputy Controller of Patents & Designs, was posted in administrative exigency at the Patent Office, Chennai from 01.04.2025 after availing post-repatriation leave by NHAI for two months, i.e. from 01.02.2025 to 31.03.2025, shall be treated as transfer in Public Interest.

2. He will report to the Head of Office, Patent Office Chennai & work in the respective group.
3. This issues with the approval of Controller General of Patents, Designs, Trade Marks & GI.

(Hemant S. Borale)  
Director

To:

1. Shri Sarfaraz-ur-Rehman, Deputy Controller of Patents & Designs.

Copy to:

1. Head of Office, Patent Office, Delhi & Patent Office, Chennai.
2. Shri Krishan Dalal, DGM (HR/Admn)-II, NHAI.
3. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT.
4. Head of Office, IT Office, Delhi – for uploading on the official website.
5. Office Order file.
6. Hindi Version Follows.